(क) से (घ) खाद्य तेल नीति प्रत्येक तैल वर्ष (नवम्बर-अक्तूबर) के लिए तैयार की जाती है। इसे तैयार करने में उस तेल वर्ष के दौरान देश में देशी खाद्य तेलों की उपलभ्यता तथा खाद्य तेलों की मांग, अन्तर्राष्ट्रीय वाजार में खाद्य तेलों के मूल्यों तथा खाद्य तेलों के आयात के लिए विदेशी मुद्रा की व्यवस्था, आदि को ध्यान में रखा जाता है।

प्रायातित खाद्य तेलों के निर्गम मूल्य नियत करते समय तथा सार्वजनिक वितरण प्रणाली ग्रौर वनस्पति उद्योग को उसकी मान्ना निर्मुंक्त करते समय यह सुनिश्चित करने की ग्रोर यथोचित घ्यान दिया जाता है कि उपभोक्ताग्रों तथा साथ ही तिलहन उत्पादकों के हित पूरी तरह सुरक्षित रहें।

## Tribal land grabbed by Non Tribals

22,92. SHRI SUNIL BASU RAY: Will the Minister of WELFARE be pleased to state:

(a) whether Government have any statistics about tribal land grabbed hy non-tribals in the country; and

(b) if so, State-wise details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) Yes, Sir. State-wise details of cases of alienation of tribal land are given in the statement enclosed. [See Appendix CXLVH, Annexure No. 98].

## **Recovery of Brabbed Tribal Land**

2293. SHRI SUNIL BASU RAY: Will the Minister of WELFARE ba pleased to state what actions have been taken to recover grabbed tribal land by non tribals in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): States have enacted land laws to protect the interests of tribals in land. Special staff has been posted for detection of land alienation cases and restoration of such lands to triblas. Revenue officers in some States have also been empowered to institute *suomoto* proceedings for detection and restoration of alienated land.

## Restoration of the Possession of Kapurthala House Plot

224. SHRI N. E. BALARAM: SHRI E. BALANANDAN: SHRIM. A. BABY:

Will the Minister of URBAN DE-VELOPMENT be pleased to state:

(a) whether the Kerala State Government has urged the Centre to, restore the possession of 3.84 acre Kapurthala House Plot in Delhi to the Kerala Government; which is in possession of the Delhi Police (Security) at present;

(b) if so, the details thereof and Government's reaction thereto; and

(c) what are the reasons for delay in transfer of the above property?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c) Out of the total area of 6.05 acres of land at Kapurthala House Plot, 3,886 acres of land is yet to be handed over to Government of Kerala. A suitable alternative accommodation for Delhi Security Police is being located for releasing the remaining portion.

## Telecast of Serial 'Ramayana'

2295. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: SHRI MAHENDRA PRASAD:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that in order to cutshort the 'Ramayana'